

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:815  
ANSWERED ON:13.07.2004  
CLOSURE OF GOVERNMENT QUARTERS  
Rawat Shri Bachi Singh

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) the number of Government quarters lying closed for a long time and the reasons for their non-allotment and the action taken by the Government in this regard;
- (b) the time by which the closed quarters are likely to be allotted;
- (c) the number of Government quarters for which the Government is either not getting any licence fees or getting it at older rates and the action taken by the Government to recover the dues;
- (d) the number of years after which the outer walls of the Government quarters are to be white washed;
- (e) whether the outer walls of several Government quarters have not been whitewashed for the last eight years;
- (f) if so, the details thereof and reasons therefor; and
- (g) the steps being taken by the Government in this regard?

**Answer**

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT ( SHRI GHULAM NABI AZAD )

(a)&(b): A total number of 391 quarters of different types belonging to General Pool in Delhi are lying closed for more than three months. 113 quarters have been declared dangerous. These quarters will be re-allotted after completion of repairs. 154 quarters are vacant due to non-clearance of electricity-bills by the ex-allotees with Delhi Vidyut Board. The concerned departments of the ex-allotees have been requested to direct the persons concerned to clear the dues. 124 quarters are not being accepted on account of these being unpopular due to their proximity to fly-overs, village etc. These quarters when not accepted by eligible employees are allotted to next persons waiting in the lists.

(c): As and when an allotment letter is issued, licence fee bill is also issued. Recovery of licence fee is made by the concerned DDO as per the said bill. As and when the rates of licence fee are revised, the concerned Departments are requested to effect the recovery at the revised rates. However, in case of Government quarters which are lying closed, no recovery is being made.

(d): Where the quarters are finished with white - wash/colour wash, the frequency of repeating the finish is two years and where cement paint is provided on the external surface the same is repeated after three years.

(e): No, Sir. There is no Government colony where white-wash has not been carried out for the last eight years.

(f): Not applicable in view of (e) above.

(g): All efforts are made to maintain the external surface of Government colony properly within the available budgetary resources.